#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# RAJYA SABHA UNSTARRED QUESTION NO. 773 TO BE ANSWERED ON 25/07/2025

#### **ALLOCATION OF HOUSES UNDER PMAY-G**

#### 773 Shri S. Selvaganabathy:

Will the Minister of Rural Development be pleased to state:

- (a) the details of the number of houses allocated to the people living below poverty line under the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), so far;
- (b) whether the targets set under the PMAY-G scheme have been achieved, if so, the details thereof and if not, the reasons therefor along with the action taken by Government in this regard; and
- (c) whether the progress of the said scheme is very slow in some of the States, if so, the details thereof and the reasons therefor?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DR. CHANDRA SEKHAR PEMMASANI)

(a): In order to achieve the target of "Housing for All" in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to eligible rural households with an overall target to construct 4.95 crore pucca houses with basic amenities by 2029. The Union Cabinet approved the implementation of the Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) for construction of 2 crore additional rural houses during FY 2024-25 to 2028-29.

Under PMAY-G, the universe of eligible beneficiaries includes all the houseless and households living in zero, one or two rooms with kutcha wall and kutcha roof (kutcha houses) as per Socio -Economic Caste Census (SECC) 2011 &Awaas+ 2018 survey data. The beneficiaries are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under SECC 2011. These parameters/criteria are applied both on SECC 2011 and Awaas+, 2018 survey databases and then they are further subjected to due verification by Gram Sabha and an appellate process thereafter to arrive at the final list of eligible beneficiaries. In addition, the Government of India has provided approval for updating the Awaas + list for identifying additional eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Government of India, Awaas + survey is being conducted through Awaas + 2024 Mobile App for identification of additional eligible rural households under PMAY-G.

(b): As on 21.07.2025, out of the cumulative target of 4.95 crore houses, 4.12 crore houses have been allotted to the States/UTs out of which 3.84 crore houses have been sanctioned and more than 2.80 crore houses have been completed.

The Ministry is taking various steps to increase the pace of house sanction & completion and achievement of the targets under the scheme. Some of which are as under:

- i. Timely allocation of targets to the States/UTs
- ii. Launch of PMAY-G analytic Dashboard for monitoring and supervision of the scheme.
- iii. Micro monitoring of house sanction and completion using latest IT tools and technologies.
- iv. Regular review by Hon'ble Minister, Secretary and Deputy Director General
- v. Focus on completion of those houses where 3rd or 2nd installment of funds has been released
- vi. Separate review of States with high targets
- vii. Timely release of funds as per requirements of States/UTs
- viii. Continuous follow-up with States / UTs on providing land to landless beneficiaries of PMAY-G.
- (c): The State-wise physical progress under PMAY-G as on 21.07.2025 is given in **Annexure.**

The main challenges in implementation of scheme include the delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

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Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 773 to be answered on 25.07.2025 regarding allocation of houses under PMAY-G

### State-wise progress under PMAY-G (AS ON 21.07.2025)

State	Target allotted by Ministry	Houses Sanctioned	Houses Completed
Arunachal Pradesh	35,937	35,591	35,591
Assam	29,87,868	28,71,051	20,69,648
Bihar	50,12,752	49,01,135	38,28,784
Chhattisgarh	26,42,224	23,72,372	14,82,808
Goa	257	254	242
Gujarat	9,02,354	8,29,189	5,85,389
Haryana	1,06,460	74,912	39,732
Himachal Pradesh	1,21,502	97,550	35,238
Jammu and Kashmir	3,36,498	3,34,775	3,13,258
Jharkhand	20,12,107	19,39,583	15,71,424
Kerala	2,32,916	76,151	34,361
Madhya Pradesh	57,74,572	49,37,750	38,41,191
Maharashtra	43,70,829	40,76,970	13,75,895
Manipur	1,08,550	1,01,549	38,022
Meghalaya	1,88,034	1,85,772	1,49,250
Mizoram	29,967	29,959	25,303
Nagaland	48,830	48,760	36,213
Odisha	28,49,889	28,11,172	24,18,759
Punjab	1,03,674	76,720	41,338
Rajasthan	24,97,121	24,31,945	17,48,410
Sikkim	1,399	1,397	1,393
Tamil Nadu	9,57,825	7,43,290	6,45,078
Tripura	3,76,913	3,76,279	3,71,101
Uttar Pradesh	36,85,704	36,56,227	36,37,827
Uttarakhand	69,194	68,534	68,218
West Bengal	45,69,423	45,69,032	34,19,409
Andaman and Nicobar	3,424	2,593	1,300
Dadra and Nagar Haveli and Daman	11,364	10,935	5,020
And Diu	11,304	10,933	3,020
Lakshadweep	45	45	45
Andhra Pradesh	2,47,114	2,46,930	88,699
Karnataka	9,44,140	5,00,843	1,57,078
Ladakh	3,004	3,004	3,004
Total	4,12,31,890	3,84,12,269	2,80,69,028

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